

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH: ALLAHABAD

Original Application No.705 of 2006.

Allahabad, this the 30th day of March, 2007.

Hon'ble Mr. Justice Khem Karan, Vice-Chairman

Onkar Nath Tripathi, S/o Late Shri B.P. Tripathi, 364, B.H.S., Allapur, Allahabad.

.... Applicant.

(By Advocate : Shri A.R. Tripathi Shri Rajeev Verma

Versus

Union of India, through its Secretary, Department of Post, Ministry of Telecommunication, Dak Bhawan, Sansad Marg, New Delhi.

Chief Post Master General, U.P. Circle, Hazratganj,

Lucknow.

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3. Post Master General, Allahabad Region, G.P.O., Civil Lines, Allahabad.

Sr. Suptt. Of Post Offices, Head Post Office, Civil

Lines, Allahabad.

Sr. Post Master, Head Post Office, Civil Lines,

... Respondents.

(By Advocate : Shri S.Singh)

ORDER

By Hon'ble Mr. Justice Khem Karan, V.C. :

It has been stated in the reply that the applicant has already preferred a departmental appeal against the impugned order dated 13.9.2005 and the same is still pending before the authority concerned. The fact of that appeal is pending, has not been disputed by Shri Tripathi. In the circumstances, it is proper that this OA be disposed of with a direction to the Appellate Authority to consider and dispose of the departmental appeal within time to be fixed by this Tribunal and there is no point in keeping this OA pending here till then.



2. So the OA is disposed of with a direction to the Appellate Authority i.e. respondent No.2 to dispose of the applicant's appeal against the order dated 13.9.2005, within a period of two months from the date a certify copy of this order is produced before him. No order as to costs.

J. Jun 2- 3.97

Vice-Chairman

RKM/